Annexure-7 Name of the corporate debtor Prafful Overseas Private Limited in CIRP; Date of commencement of CIRP - 01.04.2025 List of creditors as on 23.11.2025

List of operational creditors (Government dues) $(Amount \ in \ \columnwedth{\overline{\uparrow}})$

S. No.	Details of claimant	tails of claimant		Details of claim received		Details of claim admitted					Amount of claim under	Amount of claim not	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	claim	mutual dues, th at may be set- off	verification	admitted	
1	Commissioner of Custom NS- II	Central Government	27.06.2025	46,44,44,051	2,11,06,468	Unsecured	No	0	0	0	0	44,33,37,583	
2		Central Government	08.05.2025	11,05,969	10,32,130	Unsecured	No	0	0	0	0	73,839	
3	Deputy Commissioner, CGST & CE, Division-XI, Ankleshwar, Vadodara-II,		11.04.2025	1,63,64,422	1,63,64,422	Unsecured	No	0	0	0	0		The Corporate Debtor has preferred an appeal in this matter. The claim amount shall be revised, if required, pursuant to the outcome of the said appeal.
	Gujarat Industrial Development Corporation	State Government	15.04.2025	5,50,718	5,23,381	Unsecured	No	0	0	0	0	27,337	
5	Dakshin Gujarat Vij Company Limited (DGVCL)	State Government	11.11.2025	1,51,32,866	1,51,32,866	Unsecured	No	0	0	0	0	0	

- - 44,34,38,759 49,75,98,026 5,41,59,267